

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO-3644
ANSWERED ON- 03/04/2023

Relocation of BPCL pipelines in Kannur Railway Station

3644 Dr. John Brittas:

Will the Minister of Petroleum and Natural Gas be pleased to state:

- (a) whether it is a fact that the construction of platforms 4 and 5 in Kannur Railway Station has been stagnated for want of removal of Bharat Petroleum Corporation Limited (BPCL) pipelines lying beneath the land earmarked for new platforms;
- (b) whether it is also a fact that BPCL had earlier agreed in principle to shift the petroleum pipelines and later backtracked from the plan;
- (c) if so, the details thereof and reasons therefor; and
- (d) the target dates for shifting the pipelines?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI RAMESWAR TELI)

(a) to (d):The Railways has requested BPCL to vacate the siding area for the construction of Platforms 4 & 5 at Kannur railway station. BPCL has accordingly tried to convert the Rail-fed depot to Road-fed so that the siding area can be surrendered to the Railways for construction of Platforms 4 & 5. However, approvals from the local authorities for making the depot road-fed have not been received. Considering the delay in getting the approvals from the local authorities, BPCL has also identified alternate land for setting up the new depot at Payyanur, but local resistance to setting up of the new depot has prevented further action.
